Esaltshi.

T.V. TOWER AT TISSA IN H.P.

- 2275. MAJOR D. D. KHANORIA:
 WW/the Minister of INFORMATION &
 BROADCASTING be pleased to state:
- (a) whether the Government propose to install TV Tower at Tissa in District Chamba of Himachal Pradesh; and
- (b) if so, by when it is likely to be installed?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

UTILISATION OF IDLE DEEP SEA FISHING VESSELS

2276. PROF. UMMAREDDY VENKA-TESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the newly constituted technical committee on Deep Sea Fishing Industry has made any interim recommendations for ensuring maximum utilisation of idle deep sea fishing vessels in various States including Andhra Pradesh;
 - (b) if so, the details thereof; and
- (c) if not, the measures taken/proposed to be taken by the Union Government to enable the entrepreneurs to operate their deep sea fishing fleet in this season?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI).;
(a) No, Sir.

- (b) Does not arise.
- (c) The following incentives are being given to the deep sea fishing sector:
 - (i) Provision of 33% subsidy on the cost of indigenously constructed deep see fishing vessels.
- (ii) Provision of loan facility on soft terms by SCICI Limited.
- (iii): Assistance for construction of signing harbours at unajer and minor ports.

- (iv) Training of deep sea dehing operatives for manning the fishing vessels.
 - (v) Assistance for diversified fishing.
- (vi) Price seimbursement on HSD consumed by Export Oriented Doep See Fishing Nessels.
- (vii) Equity participation by Maxine. Products Export Development Authority, in deep sea fishing projects.
- (viii) Rehabilitation package to sick deep sea fishing units.
- (ix) Assistance under the Plan Schemes of the Ministry of Food Processing Industries.

POWER GENERATION CAPACITY IN GUJARAT

2277. SHRI HARIBHAI M. PATELL: 2: Will the Minister of POWER be pleased to state:

- (a) the quantity of power generated by power stations in Gujarat and the quantity received by it from other States during 1992:
- (b) the percentage of power generation capacity utilised by the power stations in the State during 1992; and
- (c) the action the Union Government propose to take to achieve full capacity. Utilisation of power stations in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) During the period 1992-93, the energy generated by the power stations in Gujarat was 24548-million units, Gujarat received an assistance of 209.7 MU from Maharashtra and 13.8 MU from Northern Region during the above speciod.

(b) The percentage of power generation capacity utilised i.e. Plant Load Factor of Thermal Power Stations in Gujarat during 1992-93 was 61.7%. Kakrapara atomic power station has been commissioned recently and it has not been taken into account for calculation of PLE. Generation from hydro and gas stations depends upon the availability of water, and and system load conditions.